

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH, JAIPUR.

*Jaipur, the 29th day of November, 2006*

**ORIGINAL APPLICATION NO. 169/2006**

**CORAM :**

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER  
HON'BLE MR.J.P.SHUKLA, ADMINISITRATIVE MEMBER

1. Praveen Kumar, Technician (OHE) Grade-I, Ramganj Mandi, Kota.
2. Ravindra Kumar Rawal, Technician (OHE) Grade-I, Ramganj Mandi, Kota.
3. Komal Singh, Technician (OHE) Grade-I, Ramganj Mandi, Kota.

By Advocate : Shri Narendra Kumar Sharma  
... Applicants

**Versus**

1. Union of India  
Through General Manager,  
West Central Railway,  
Jabalpur.
2. Divisional Railway Manager,  
Kota.
3. West Central Railway Employees Union,  
Kota,  
Through Secretary.
4. West Central Railway Mazdoor Sangh,  
Kota,  
Through Secretary.

By Advocate : Shri T.P.Sharma  
... Respondents

**ORDER (ORAL)**

The applicants have filed this OA thereby  
praying for the following relief :

"Issue an appropriate order or direction  
directing the non-applicants to on request

W/✓

transfer may kindly be made as per staff policy dated 2.3.1979 (Ann.A/3) where the applicants have applied."

2. Learned counsel for the applicants submits that prayer of the applicants has been accepted and as such the present OA has become infructuous. This fact is also not disputed by the learned counsel for the respondents, who has produced a copy of the order dated 4.10.2006 in connection with the same. Copy of the said order is taken on record.

3. Accordingly, the present OA shall stand disposed of as having become infructuous. No order as to costs.



(J.P.SHUKLA)  
MEMBER (A)



(M.L.CHAUHAN)  
MEMBER (J)

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